

**National Company Law Appellate Tribunal, New Delhi**

**Principal Bench**

**Company Appeal (AT) No. 185 of 2020**

**IN THE MATTER OF:**

**Registrar of Companies**

**...Appellant**

**Vs.**

**M/s Touchstone Holdings Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Kamal Kant Jha, Advocate**

**For Respondent: Mr. Gurcharan Singh, Advocate**

**ORDER**

**(Through Virtual Mode)**

**26.02.2021:** Learned Counsel for the Appellant submitted that Civil Appeal filed before the Hon'ble Supreme Court vide Dy. No. 14952 dated 17<sup>th</sup> July, 2020 has been dismissed on account of delay on 29<sup>th</sup> January, 2021.

Learned Counsel for the Appellant is directed to file Photostat copy of the same within one week.

List this matter on **29<sup>th</sup> April, 2021 under the heading 'for Orders'**.

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**

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